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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Kamrup (M), Guwahati

Dated Guwahati, the _____ April, 2021.

Sub:- **Permission to avail Home Travel Concession (HTC).**

Ref:- Your letter No. DJK/Acctt/4042/E dated 31.03.2021.

Madam,

With reference to the above, I am directed to inform you that Shri Tridip Kumar Bhattacharyya, Munsiff No. 2, Kamrup (M), Guwahati has been granted permission to avail Home Travel Concession (HTC) for the journey to his home town North Lakhimpur on 04.04.2021 and return from journey on 16.04.2021 for the block period of 2020-2021, by the shortest possible route, as per existing Rules.

Shri Bhattacharyya may be informed accordingly.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/1995-1998/A dated 7/4/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Tridip Kumar Bhattacharyya, Munsiff No. 2, Kamrup (M), Guwahati for information with reference to his letter No. 1052 dated 30.03.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

[Signature]
REGISTRAR (VIGILANCE)

[Signature]